

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No119  
**C.P.(IB)/24(AHM)2021**

**Order under Section 95(1) IBC**

**IN THE MATTER OF:**

Centrum Financial Services Ltd  
V/s  
Olga Menezes

.....Applicant

.....Respondent

**Order delivered on 29.11.2021**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Nilesh Ghadge, Adv.  
For the Respondent : Mr. Arpit R Singhvi, Adv.

**ORDER**

Learned Counsel for the Application states that the, present application Centrum Financial Services Ltd is in process of assigning debt, hence, seeks adjournment to take proper steps. Copy of application and reply are available on record of e-portal..

List for further hearing on 02.02.2022

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**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**